

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1088

TO BE ANSWERED ON WEDNESDAY, 08TH FEBRUARY, 2017

SEEKING VOTES ON RELIGIOUS LINES

1088. SHRI M. RAJA MOHAN REDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Supreme Court has ruled that seeking votes in the name of religion, race, caste, community or language would amount to corrupt practices;
- (b) if so, the details thereof;
- (c) whether the Government has brought this ruling to the notice of all political parties; and
- (d) if so, the details thereof and their reaction thereto?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)**

(a) to (d): The information is being collected and will be laid on the Table of the House.
